

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: May 21, 2007**

**No. 156 /JR(S)/2007**

Sri **Aditya Nath Mittal**, Principal Secy & L.R. Vidhan Sabha, Lucknow is appointed as Officer on Special Duty, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in terms of G.O. No. 1361/VII-Nyay-1-94-82/94 dated 4.6.1994 read with G.O. No. 2439/VII-Nyay-1-94-82/94 dated 12.10.1994.

**BY ORDER OF THE COURT**

Sd/-  
**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

**No. 126 / JR (S)/ 2007, Dated: Allahabad: May 21, 2007**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Vidhiparamarshi Evam Vidhai Vibhag, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).
7. Sri Aditya Nath Mittal, Principal Secretary, Vidhan Sabha, U.P. Lucknow.

You shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

You are posted as Officer on Special Duty, Lucknow to participate in stock taking.

8. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (I), High Court, Allahabad.
12. The Joint Registrar (Accounts), High Court, Allahabad.
13. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
14. The Assistant Registrar (Budget), High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad.
16. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
17. The Section Officer (Admin. C Section), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT**

Sd/-  
**(PRATYUSH KUMAR)**  
**JOINT REGISTRAR (SERVICES)**